

XITEM NO.59

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1571-1573/2015

RAKESH AGARWAL

Appellant(s)

VERSUS

HIGH COURT OF JUDICATURE AT ALLAHABAD

THROUGH ITS REGISTRAR GENERAL Respondent(s)

(with appln. (s) for stay and office report)

Date : 04/07/2016 These appeals were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE KURIAN JOSEPH

HON&#39;BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Dr. Rajeev Sharma,Adv.

For Respondent(s) Mr. Sunny Choudhary,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Post after eight weeks.

(Rajni Mukhi) (Saroj Gaur )

SR. P.A. COURT MASTER